

Sometime back when I had moved the Constitution Amendment Bill, afterwards the 24th Constitution Amendment Bill was introduced by Government. At the time, I had referred to this issue and raised the point whether when an identical Bill was already introduced by me, a similar Bill could be brought here. I think an identical situation is there now.

MR. DEPUTY-SPEAKER: When the Bill is pending before the House. It is only when another identical Bill is pending at that time. Anyway, for the time being — (*Interruption*).— Order please. I would like to be very clear, and I would like the Minister concerned to come forward. That is why I say it can be introduced at this stage. (*Interruption*) Order please. Now, the question is:

“That leave be granted to introduce a Bill further to amend the Mines Act, 1952..”

The motion was adopted.

SHRI S. C. SAMANTA: I introduce the Bill.

COIR INDUSTRY (AMENDMENT) BILL*

(*Amendment of sections 10, 20 etc.*)

SHRI S. C. SAMANTA (Tamluk): I beg to move for leave to introduce a Bill further to amend the Coir Industry Act, 1953.

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Coir Industry Act, 1953.”

The motion was adopted.

SHRI S. C. SAMANTA: I introduce the Bill.

DELHI RENT CONTROL* (AMENDMENT) BILL*

(*Amendment of section 2*)

श्री जशवि भूषण (दक्षिण दिल्ली) :

उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि दिल्ली भाटक नियंत्रण अधिनियम, 1958 का और संशोधन करने वाले विधेयक को पुरःस्थापित करो की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Delhi Rent Control Act, 1958.”

The motion was adopted.

श्री जशवि भूषण : मैं विधेयक पुरःस्थापित करता हूँ।

15.13 hrs.

PREVENTION OF COW SLAUGHTER BILL

by Shri Bharat Singh Chowhan—contd.

MR. DEPUTY-SPEAKER: We take up further consideration of the following motion moved by Mr. B. S. Chowhan on the 1st September, 1972:—

“That the Bill to prevent cow slaughter in India, be taken into consideration.”

Two hours were allotted. 1 hour 20 minutes were taken. 40 minutes is the balance. Shri Ram Gopal Reddy was on his legs.

SHRI M. RAM GOPAL REDDY (NIZAMABAD) rose—

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